

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2903/2025 BLAPL/1083/2025	PRASANTA DAS@PRASANT DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /262 /2024 ADDL. DIST. AND SESSIONS JUDGE, KHURDA ST/0000083/2024
2	D-BLAPL/2909/2025 BLAPL/1084/2025	SUSHIL MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KALIMELA /154 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MANAMUNDA CT/0000086/2024
3	D-BLAPL/2902/2025 BLAPL/1085/2025	MANOJ @ MANAJ DANTA VS STATE OF ODISHA	PREETAM MISHRA VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE, KHURDA ST/0000024/2024
4	D-BLAPL/2915/2025 BLAPL/1086/2025	CHANDAN JENA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /376 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000522/2024
5	D-BLAPL/2752/2025 BLAPL/1087/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHAMPUA /12 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2025
6	D-BLAPL/2901/2025 BLAPL/1088/2025	D.NILAMADHABA REDDY VS STATE OF ODISHA	ADITI HOTA VS	SEA BEACH /104 /2021 2ND A.D.J.,PURI(Puri) ST/0000003/2022
7	D-BLAPL/2922/2025 BLAPL/1089/2025	SURYA KANTA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
8	D-BLAPL/2771/2025 BLAPL/1090/2025	LIPUN PANDEY VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 2ND A.D.J.,PURI(Puri) TR/0000024/2024
9	D-BLAPL/2904/2025 BLAPL/1091/2025	BUDU KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PODIA PS /63 /2023 J.M.F.C.,MOTTU AT M.V.79(Malkangiri ) GR/0000275/2023
10	D-BLAPL/2924/2025 BLAPL/1092/2025	PRADEEP MAITY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000002/2025
11	D-BLAPL/2812/2025 BLAPL/1093/2025	KALIA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C,TANGI(Khordha ) 2(A)CC/0000221/2024

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12	D-BLAPL/2906/2025 BLAPL/1094/2025	BIKASH BISOI@BIKASH BISOYI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
13	D-BLAPL/2911/2025 BLAPL/1095/2025	RINKU SASINI VS STATE OF ODISHA	SANJEEV MISHRA VS	BURLA /601 /2020 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0004122/2020
14	D-BLAPL/38916/2024 BLAPL/1096/2025	DILESWAR BEHERA VS STATE OF ODISHA	NABA KISHORE GURU VS	// SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000017/2024
15	D-BLAPL/2983/2025 BLAPL/1097/2025	SADASIVA JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANDARIPOKHARI /146 /2022 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR ST/0000291/2022
16	D-BLAPL/2975/2025 BLAPL/1098/2025	SARBESWAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /177 /2024 ADDL.SESSIONS JUDGE,ATHAGARH(CUTTACK) ST/0000147/2024
17	D-BLAPL/2229/2025 BLAPL/1099/2025	BIRA @ BAJRANGI MOHAKUD VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /66 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000932/2024
18	D-BLAPL/2575/2025 BLAPL/1100/2025	RATNAKAR BEHERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BASELI SAHI PS /240 /2024 J.M.F.C. (II), PURI(Puri) GR/0000811/2024
19	D-BLAPL/2985/2025 BLAPL/1101/2025	MADAN SUNDAR PATRA @ KHARA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /177 /2024 A.D.J.,KUCHINDA(Sambalpur) ST/0000006/2025
20	D-BLAPL/2896/2025 BLAPL/1102/2025	BISWAJIT SAHU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	MELCHHAMUNDA /206 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELAGARH GR/0000847/2024
21	D-BLAPL/2885/2025 BLAPL/1103/2025	NIRANJAN BAREI VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	DEOGARH /478 /2023 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000110/2023
22	D-BLAPL/2658/2025 BLAPL/1104/2025	SATYABAN ROUT @ TAPAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED COURT CT/0000020/2024
23	D-BLAPL/2816/2025	HARISH JAISWAL	DILLIP KUMAR MOHANTY	JHARSUGUDA /348 /2017

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	BLAPL/1105/2025	VS STATE OF ODISHA	VS	A.D.J.,JHARSUGUDA(Jharsuguda ) ST/0000092/2017
24	D-BLAPL/2664/2025 BLAPL/1106/2025	MANAS KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /248 /2024 J.M.F.C.,PURI(Puri) GR/0000881/2024
25	D-BLAPL/2852/2025 BLAPL/1107/2025	DIBYAJYOTI RATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0001590/2024
26	D-BLAPL/2987/2025 BLAPL/1108/2025	CHINMAYA RATH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	JATNI P.S. /356 /2024 JMFC, JATNI(Khordha ) GR/0000643/2024
27	D-BLAPL/3004/2025 BLAPL/1109/2025	ANNA@ANADI CHARAN SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /196 /2024 A.D.J. SALIPUR(Cuttack) ST/0000066/2024
28	D-BLAPL/3011/2025 BLAPL/1110/2025	SUSANTA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SAHID NAGAR P.S. /551 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001523/2024
29	D-BLAPL/2296/2025 BLAPL/1111/2025	SWADHIN DIGAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PATKURA /227 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000091/2024
30	D-BLAPL/2991/2025 BLAPL/1112/2025	DASARATHA NAIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BISOI /168 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001061/2024
31	D-BLAPL/3075/2025 BLAPL/1113/2025	SANTOSH PASWAN VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /7 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000006/2025
32	D-BLAPL/3059/2025 BLAPL/1114/2025	KUMARA MIRDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /11 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000022/2025
33	D-BLAPL/3001/2025 BLAPL/1115/2025	TAPASWINI DIGAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
34	D-BLAPL/2997/2025 BLAPL/1116/2025	AKASH TAKRI VS	JNYANANANDA PANDA VS	JUNAGARH /222 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala

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35	D-BLAPL/3019/2025 BLAPL/1117/2025	STATE OF ODISHA JATIN NAIK VS	AMIT KUMAR NATH VS	Spl/0000217/2024 HANDAPA /259 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug
36	D-BLAPL/2989/2025 BLAPL/1118/2025	STATE OF ODISHA PARADESI NAYAK VS	BIBEKANANDA MAHAPATRA VS	Spl/0000052/2024 NACHUNI /13 /2024 A.D.J.,BHUBANESWAR(Khordha )
37	D-BLAPL/2995/2025 BLAPL/1119/2025	STATE OF ODISHA GANDU NAIK VS	S.S.RAY (2) VS	TR/0000219/2024 SURADA /191 /2019 A.D.J.,BHANJANAGAR(Ganjam)
38	D-BLAPL/3105/2025 BLAPL/1120/2025	STATE OF ODISHA GITANJALI BARIK VS	BIJAY KUMAR BEHERA VS	ST/0000065/2020 INFOCITY PS /10 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
39	D-BLAPL/3027/2025 BLAPL/1121/2025	STATE OF ODISHA BAPI MANNA VS	SAMVIT MOHANTY VS	TR/0000021/2025 PARADEEP /174 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH
40	D-BLAPL/3061/2025 BLAPL/1122/2025	STATE OF ODISHA BIBEKANANDA SETHY VS	SAMARESH PATTANAIAK VS	Spl/0000071/2024 / /0 ADDL SESSIONS JUDGE, KUJANG(Jagats
41	D-BLAPL/2545/2025 BLAPL/1123/2025	STATE OF ODISHA SANTOSHI BEHERA VS	SANJAY KUMAR DAS VS	Spl/0000040/2024 / /0 DISTRICT & SESIONS JUDGE,BHUBANE
42	D-BLAPL/2578/2025 BLAPL/1124/2025	STATE OF ODISHA SANYASI BEHERA VS	MANOJ BIHARI DAS VS	TR/0000018/2025 BASELI SAHI PS /240 /2024 J.M.F.C. (II), PURI(Puri)
43	D-BLAPL/3008/2025 BLAPL/1125/2025	STATE OF ODISHA ROHIT HIANL VS	SUSHANTA KUMAR JOSHI VS	GR/0000811/2024 BELPARA /354 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
44	D-BLAPL/2662/2025 BLAPL/1126/2025	STATE OF ODISHA LOCHAN GAHIR @ TUTU VS	AKSHAYA KUMAR SAHOO VS	GR/0001508/2024 BODEN /271 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada )
45	D-BLAPL/2644/2025 BLAPL/1127/2025	STATE OF ODISHA HRUSIKESH CHINDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SA/0000055/2024 / /0 J.M.F.C,KOMNA(Nuapada ) 2(B)CC/0000005/2024

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46	D-BLAPL/2724/2025 BLAPL/1128/2025	HEMANTA KUMAR SWAIN @ HEMANTA SWAIN @ SUNA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	DERABIS /2 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/000004/2025
47	D-BLAPL/2803/2025 BLAPL/1129/2025	KALU @ SOUMYA RANJAN DALUA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	Maitri Vihar PS /485 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001947/2024
48	D-BLAPL/3045/2025 BLAPL/1130/2025	KAILASH SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /139 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000473/2024
49	D-BLAPL/3064/2025 BLAPL/1131/2025	SK. RAHIL @ RAHIL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SAHID NAGAR P.S. /141 /2023 3RD ADJ BHUBANESWAR(Khordha ) TR/0000198/2023
50	D-BLAPL/2485/2025 BLAPL/1132/2025	CHATURBHUJA KATA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 J.M.F.C,KOMNA(Nuapada ) 2(B)CC/000006/2024
51	D-BLAPL/2498/2025 BLAPL/1133/2025	TRIPATI BISWAS @ NIRUPATI BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /126 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2023
52	D-BLAPL/3073/2025 BLAPL/1134/2025	NIRAN CHINDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /144 /2024 A.D.J.,NAWAPARA(Nuapada ) ST/0000051/2024
53	D-BLAPL/2755/2025 BLAPL/1135/2025	ABBAS ALI VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	SUNDARGARH TOWN /397 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001422/2024
54	D-BLAPL/3081/2025 BLAPL/1136/2025	SUGYANI DEHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000001/2025
55	D-CMAPL/2363/2025 CMAPL/39/2025	THE MANAGER, M/S ORIENTAL INSURANCE CO. LTD., KHURDA VS KABITA BISWAL	ADV. VS	// () //
56	D-CMP/3578/2025 CMP/136/2025	BIJAY KUMAR MAHANTA VS BASANTI MAHANTA	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) CS/0000007/2005
57	D-CMP/3585/2025	SARAT KUMAR NAYAK	BIKRAM RATH	//

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	CMP/137/2025	VS HINA SAHOO	VS	CIVIL JUDGE (SD),ATHGARH(Cuttack) IA/0000013/2024
58	D-CMP/2878/2025 CMP/138/2025	RAJIB KUMAR PUJHARI VS JYOTSHNA SAHU	LAXMINARAYAN PATEL VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000042/2021
59	D-CMP/53750/2024 CMP/139/2025	CHABI MAJHI VS SABITRI MAJHI	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) Fd/0001134/2017
60	D-CMP/3340/2025 CMP/140/2025	SRIDHAR PRADHAN VS KAILASH CHANDRA ROUT	SANJIB KUMAR BHANJADEO VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000103/2020
61	D-CMP/3538/2025 CMP/141/2025	SUBASH CHANDRA BEHERA VS BIRABARA SAHOO	SUVALAXMI DEVI VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) Fao/0000002/2024
62	D-CMP/3507/2025 CMP/142/2025	SANTOSH KUMAR TRIPATHY VS M/S. SHREE JAGANNATHHANDLOOM PVT. LTD., BOUDH	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh ) CS/0000096/2018
63	D-CMP/2008/2025 CMP/143/2025	PRAKASH CHANDRA JENA VS ANUPAMA JENA	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000165/2018
64	D-CMP/3516/2025 CMP/144/2025	SURENDRA KUMAR TIBAREWAL VS PRAGYAN ROUT	MANAS RANJAN BAUG VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0001249/2024
65	D-CMP/3096/2025 CMP/145/2025	NANDA BHUYAN @ NANDA KISHOR BHUYAN VS SUKADEV BHUYAN	GHANASHYAM DASH VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) IA/0000237/2013
66	D-CMP/2683/2025 CMP/146/2025	BISWARANJITA SAHOO VS RANJAN KUMAR PRADHAN	GYANALOKA MOHANTY VS	// S.D.J.M.,ATHMALLIK(Anugul ) Crp/0000001/2024
67	D-CMP/51489/2024 CMP/147/2025	ANITA SONAR VS DISTRICT SUB REGISTRAR CUM REGISTERING OFFICER, SAMBALPUR	DEO KUMAR AJMERIA VS	// () //
68	D-CMP/3521/2025 CMP/148/2025	BISWANATH ORAM VS	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh)

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69	D-CMP/3597/2025 CMP/149/2025	BRAJENDRA KUMAR ROUT RABINDRA JENA VS DATTA DAS	ARJUNA CHARANA BEHERA VS	IA/0000131/2023 // ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) EC/0000008/2023
70	D-CMP/2955/2025 CMP/150/2025	CHAMPAKLATA NAYAK VS SURATHA KUMAR DHAL	MAHESWAR MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000043/2019
71	D-CMP/3067/2025 CMP/151/2025	SABITA PRADHAN VS PRATIMA PRADHAN	SAMIR KUMAR MISHRA( SR. ADV.) VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000040/2016
72	D-CONTC/352/2025 CONTC/505/2025	BHUPEN KUMAR ACHARYA VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// ()
73	D-CONTC/996/2025 CONTC/506/2025	GOPAL CHARAN PATRA VS KALI PRASANNA MOHAPATRA,IAS	DEVI PRASAD DASH VS	// ()
74	D-CONTC/1598/2025 CONTC/507/2025	MANJULA NANDA VS DILLIP ROUTH,IAS	ADV. VS	// ()
75	D-CONTC/2705/2025 CONTC/508/2025	SNEHALATA SAHOO VS DEBASIS ROUT,TAHASILDAR,VYASANAGAR,JAJPUR	ADV. VS	// ()
76	D-CONTC/2969/2025 CONTC/509/2025	BHAGIRATH DAS VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()
77	D-CONTC/2978/2025 CONTC/510/2025	SUKALAL GIRI VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME	BIJAYALAXMI SAHOO VS	// ()
78	D-CONTC/3199/2025 CONTC/511/2025	SUKANTI MUKHI VS USHA PADHEE,P. SECY, H AND UD DEPT.	ADV. VS	// ()
79	D-CONTC/3202/2025 CONTC/512/2025	NIRMAL NAIK VS USHA PADHEE,P. SECY, H AND UD DEPT.	ADV. VS	// ()

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80	D-CONTC/3601/2025 CONTC/513/2025	DAMBARUDHAR NAYAK VS USHA PADHEE,P.SECY., H AND UD DEPT., ODISHA	ADV. VS	// 0 //
81	D-CONTC/2077/2025 CONTC/514/2025	YUDHISTHIRA MANGARAJ VS SANTOSHINI DASH,TAHASILDAR, DELANGA,PURI	ADV. VS	// 0 //
82	D-CONTC/3610/2025 CONTC/515/2025	RABINDRA KUMAR MISHRA VS USHA PADHEE,P. SECY, H AND UD DEPT.	ADV. VS	// 0 //
83	D-CONTC/3615/2025 CONTC/516/2025	SASANKA SEKHAR NANDA VS USHA PADHEE,P.SECY, H AND UD DEPT.	ADV. VS	// 0 //
84	D-CONTC/3619/2025 CONTC/517/2025	KUMUDINI NATH VS GOVIND MOHAN,IAS	ADV. VS	// 0 //
85	D-CONTC/3103/2025 CONTC/518/2025	NAMITA PRADHAN VS SALINI PANDIT, IAS	JULU KHANSAMA VS	// 0 //
86	D-CONTC/3441/2025 CONTC/519/2025	GOBINDA JENA VS SUNIL KUMAR TUDU, O.P.S (I)	MAHESWAR MOHANTY VS	// 0 //
87	D-CONTC/3676/2025 CONTC/520/2025	KUNDINGI BHIMARAJU VS ANANYA DAS, PROJECT DIRECTOR, OSEPA	PRASANTA KUMAR PANDA VS	// 0 //
88	D-CONTC/3680/2025 CONTC/521/2025	NEELIMA VADDINA VS ANANYA DAS, PROJECT DIRECTOR, OSEPA,KHURDA	PRASANTA KUMAR PANDA VS	// 0 //
89	D-CONTC/3681/2025 CONTC/522/2025	KOMMANA MADHAVI LATHA VS ANANYA DAS, PROJECT DIRECTOR, OSEPA,BBSR	PRASANTA KUMAR PANDA VS	// 0 //
90	D-CONTC/3726/2025 CONTC/523/2025	BIPIN BIHARI MUDULI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
91	D-CONTC/2471/2025	THAKUR ROHIDAS	ADV.	//

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	CONTC/524/2025	VS ANANYA DAS,COLLECTOR,SAMBALPUR	VS	0 //
92	D-CONTC/2472/2025 CONTC/525/2025	BASANTA KUMAR SAHOO VS RABINDRA KUMAR SAHOO,PRESIDENT,NAYAGARH DIST. CENTRAL CO-OPERATIVE BANK	ADV. VS	// 0 //
93	D-CONTC/3604/2025 CONTC/526/2025	CHINARI SIBAJI SUBUDHI VS USHA PADHEE,P. SECY, H AND UD DEPT.	ADV. VS	// 0 //
94	D-CONTC/3731/2025 CONTC/527/2025	SANJUKTA RATH VS SHALINI PANDIT, IAS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
95	D-CONTC/3769/2025 CONTC/528/2025	NABAGHANA JENA VS SIDDHARTH SHANKAR SWAIN, I.A.S.	NIRANJAN BEHERA VS	// 0 //
96	D-CONTC/3789/2025 CONTC/529/2025	MANGALA PRASAD MOHANTY VS PROF.PRAVAT KUMAR ROUL, V.C, OUAT	ADV. VS	// 0 //
97	D-CONTC/3792/2025 CONTC/530/2025	LOKANATH MISHRA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
98	D-CONTC/3794/2025 CONTC/531/2025	FAKIR CHARAN PANIGRAHI VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
99	D-CONTC/3824/2025 CONTC/532/2025	UPENDRA CHINDA @ BHUNJIA VS ALOK KUMAR KAR,EX-OFFICIO, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
100	D-CONTC/3830/2025 CONTC/533/2025	ODISHA ASSOCIATION FOR THE BLIND, BBSR VS MANOJ AHUJA,IAS	PITAMBAR PANDA VS	// 0 //
101	D-CONTC/3839/2025 CONTC/534/2025	GHANA SAGARIA VS ANU GARG,IAS	ADV. VS	// 0 //
102	D-CONTC/53433/2024 CONTC/535/2025	NIRANJAN JENA VS	AMIT KUMAR NATH VS	// 0

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103	D-CONTC/53439/2024 CONTC/536/2025	HEMANT SHARMA, IAS KUSHADHWAJA BEHERA VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// // ()
104	D-CONTC/2998/2025 CONTC/537/2025	BASANTI SAHOO VS KSHETRABASI SWAIN,OAS	ADV. VS	// // ()
105	D-CONTC/3795/2025 CONTC/538/2025	SANATAN MAHAKUD VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
106	D-CONTC/3796/2025 CONTC/539/2025	CHANDRAMANI DAS VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
107	D-CONTC/3842/2025 CONTC/540/2025	SOBAN SAGARIA VS KALU MAJHI, SPL.,L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV. VS	// // ()
108	D-CONTC/3848/2025 CONTC/541/2025	SUKANTI MOHANTY VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// // ()
109	D-CONTC/3854/2025 CONTC/542/2025	SASANKA MANJARI SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// // ()
110	D-CRLA/2819/2025 CRLA/134/2025	NILU MUNI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G ST/0000008/2024
111	D-CRLA/2895/2025 CRLA/135/2025	SUBHA@SUBHANKAR DALAI VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	JAJPUR TOWN /311 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000101/2020
112	D-CRLA/2968/2025 CRLA/136/2025	SARFUDDIN KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /349 /2024 SPECIAL JUDGE,ANANDAPUR(Kendujha Spl/0000026/2024
113	D-CRLA/36612/2024 CRLA/137/2025	VICTIM VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	DHENKANAL TOWN /66 /2018 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe CT/0000092/2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/2732/2025 CRLA/138/2025	MANORANJAN@MANOJ KUMAR BEHERA@NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	JALESWAR /85 /2019 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000109/2019
115	D-CRLA/2275/2025 CRLA/139/2025	NARAYAN MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /79 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000067/2022
116	D-CRLA/2398/2025 CRLA/140/2025	SANJAY DALEI VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	JAKHAPURA /26 /2021 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000044/2021
117	D-CRLA/1486/2025 CRLA/141/2025	SAROJ MOHARANA VS STATE OF ODISHA	DIBYENDU CHAKRABARTY VS	BERHAMPUR SADAR /19 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000029/2021
118	D-CRLA/2449/2025 CRLA/142/2025	MOHASIN KADRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 O.P.I.D,BALASORE(Baleshwar) Spl/0000300/2023
119	D-CRLA/2457/2025 CRLA/143/2025	DEEPAK BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /186 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000209/2024
120	D-CRLA/2656/2025 CRLA/144/2025	MUKUNDA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /130 /2021 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000054/2021
121	D-CRLMA/2942/2025 CRLMA/16/2025	RAJAT PAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	SORO /347 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000726/2018
122	D-CRLMC/2785/2025 CRLMC/404/2025	M/S.ASHRAYA CONSTRUCTION, KHURDA VS BASANTA KISHORE DASH	BISHNU PRASAD PRADHAN VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0002687/2017
123	D-CRLMC/2814/2025 CRLMC/405/2025	SASI PULAKA@P.SASHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /81 /2012 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000203/2015
124	D-CRLMC/37978/2024 CRLMC/406/2025	SUBHANKAR BAL VS ANKITA PARIDA	MAMTA TRIPATHY VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CMC/0000235/2015
125	D-CRLMC/934/2025	SUMAN ROURAY	RAJKISHORE SWAIN	BARANGA /333 /2024

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	CRLMC/407/2025	VS STATE OF ODISHA	VS	J.M.F.C.(II),CUTTACK(Cuttack) GR/0001006/2024
126	D-CRLMC/2825/2025 CRLMC/408/2025	SURYA NARAYAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) MISCA/0000007/2024
127	D-CRLMC/2837/2025 CRLMC/409/2025	PURNA CHANDRA THAKUR@DAMB VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 S.D.M.,DHARMAGARH(Kalahandi) CMC/0000037/2024
128	D-CRLMC/2038/2025 CRLMC/410/2025	GUPTESWARA @ GUPTESWAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ATHAMALLIK /117 /2019 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000535/2019
129	D-CRLMC/2853/2025 CRLMC/411/2025	SANTANU NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BADACHANA /284 /2019 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur ) CT/0000121/2024
130	D-CRLMC/38831/2024 CRLMC/412/2025	PUSPANJALI SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA (BERHAMPUR) /141 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001861/2022
131	D-CRLMC/2515/2025 CRLMC/413/2025	UTTAM @ UTTAM CHARAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001752/2023
132	D-CRLMC/39295/2024 CRLMC/414/2025	CHITRASEN GHADAI VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	MANCHESWAR P.S. /289 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0005303/2021
133	D-CRLMC/2584/2025 CRLMC/415/2025	ABDUL RIYAZ VS STATE OF ODISHA	NALINI KANTA DASH VS	DARGHA BAZAR /130 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000742/2024
134	D-CRLMC/2423/2025 CRLMC/416/2025	SOURYA SUBHANKAR SWAIN@ SOURYA SUVANKAR SWAIN VS STATE OF ODISHA	OM SWARUP VS	KHARABEL NAGAR P.S. /333 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001314/2024
135	D-CRLMC/2604/2025 CRLMC/417/2025	RAM IQBAL SINGH VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	JEYPORE MAHILA /87 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000776/2023
136	D-CRLMC/2466/2025 CRLMC/418/2025	SURESH CHANDRA SAHOO VS	SANJIB KUMAR BHANJADEO VS	/ /0 JUDGE, FAMILY COURT, NAYAGARH(N

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137	D-CRLMC/2925/2025 CRLMC/419/2025	STATE OF ODISHA BISWARANJAN DEVGOSWAMI @ DEVGASWAMI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CRLMP/0000124/2024 BALASORE SADAR /212 /2005 J.M.F.C.,BALASORE(Baleshwar) GR/0001302/2005
138	D-CRLMC/2471/2025 CRLMC/420/2025	ARJUNA @ ARJUN DALBEHERA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	BHUBANESWAR VIGILANCE /26 /2014 SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000036/2016
139	D-CRLMC/2821/2025 CRLMC/421/2025	RASHMI RANJAN SWAIN VS BENUDHAR SAHOO	KALI PRASAD MOHANTY VS	//0 J.M.F.C.,PIPLI(Puri) ICC/0000085/2016
140	D-CRLMC/2592/2025 CRLMC/422/2025	ABDUL SIRAJ VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	DARGHA BAZAR /133 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000739/2024
141	D-CRLMC/2683/2025 CRLMC/423/2025	GYANENDRA KHUNTIA @ GYANENDRA KUMAR KHUNTIA VS AJAY KUMAR BOITAI	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000405/2022
142	D-CRLMC/38393/2024 CRLMC/424/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	MANCHESWAR P.S. /192 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0004688/2024
143	D-CRLMC/2974/2025 CRLMC/425/2025	PRAKRUTI MISHRA VS STATE OF ODISHA	DAMODAR PANTURU VS	KHARABEL NAGAR P.S. /219 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004408/2022
144	D-CRLMC/2789/2025 CRLMC/426/2025	M/S R.V.ENTERPRISERS PVT. LTD., KHURDA VS STATE OF ODISHA	AVIJIT PAL VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) 2(C)CC/0000043/2018
145	D-CRLMC/3014/2025 CRLMC/427/2025	MITHUN BHUYAN@ MITHUNA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /267 /2016 J.M.F.C,BUGUDA(Ganjam) GR/0000247/2016
146	D-CRLMC/3018/2025 CRLMC/428/2025	SURENDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /40 /2000 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000066/2007
147	D-CRLMC/2899/2025 CRLMC/429/2025	BASANT KUMAR PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	G.UDAYAGIRI /44 /2011 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000119/2011

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148	D-CRLMC/2910/2025 CRLMC/430/2025	BIPINA @ BIPIN BIHARI TRIPATHY VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /63 /2003 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000174/2003
149	D-CRLMC/1951/2025 CRLMC/431/2025	MAHANTA TRILOCHAN DAS@SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000049/2024
150	D-CRLMC/2497/2025 CRLMC/432/2025	CHINMAY SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	MARKAT NAGAR /42 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000186/2023
151	D-CRLMC/2508/2025 CRLMC/433/2025	MAHARAJ MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /4 /1998 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000004/1998
152	D-CRLMC/2690/2025 CRLMC/434/2025	BABINA@SUDHANSU BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /187 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000058/2023
153	D-CRLMC/2952/2025 CRLMC/435/2025	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ / J.M.F.C.,ANGUL(Anugul ) ICC/0000082/2020
154	D-CRLMP/2835/2025 CRLMP/154/2025	SANDEEP KHOSLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 ) //
155	D-CRLMP/2675/2025 CRLMP/155/2025	MADHUSUDAN PADHAN VS MOHINI PADHAN	MD. RIAZ VS	BHEDEN /315 /2022 ) //
156	D-CRLMP/1759/2025 CRLMP/156/2025	SATYA SUNDAR SETHY VS ITISMITA SETHY	HIMANSHU SEKHAR MISHRA VS	/ /0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000112/2022
157	D-CRLMP/39456/2024 CRLMP/157/2025	RATNAKAR JENA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 ) //
158	D-CRLMP/2969/2025 CRLMP/158/2025	HRUSHIKESH DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ) //
159	D-CRLMP/2933/2025	BANDITA RAY	KASHINATH PATTANAIAK	/ /0

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	CRLMP/159/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/2967/2025 CRLMP/160/2025	BHAKTI RANJAN MOHAPTRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
161	D-CRLMP/1678/2025 CRLMP/161/2025	SANATAN MALIK VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	BARI RAMACHANDRAPUR /625 /2024 () //
162	D-CRLMP/2972/2025 CRLMP/162/2025	AJITAV MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
163	D-CRLMP/2984/2025 CRLMP/163/2025	DULARI MARNDI VS STATE OF ODISHA	AMARENDRA SAHOO VS	RAIRANGPUR TOWN /360 /2024 () //
164	D-CRLMP/2999/2025 CRLMP/164/2025	SUDAM SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	INDUSTRIAL ESTATE PS /20 /2025 () //
165	D-CRLREV/1480/2025 CRLREV/50/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	//0 J.M.F.C.,KONARK(Puri) CRMC/0000027/2024
166	D-CRLREV/3052/2025 CRLREV/51/2025	NIROD KUMAR MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /129 /2014 ASST.SESSION JUDGE,PIPLI(Puri) ST/0000028/2024
167	D-FAO/2168/2025 FAO/41/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED, CUTACK VS BABULU PATRA	ADARSH KALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000154/2021
168	D-FAO/54630/2024 FAO/42/2025	THE DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LIMITED, PUNJABI VS AKHANDAL BISI	ADARSH KALI KHAN VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000012/2016
169	D-MACA/2610/2025 MACA/137/2025	DIVISIONAL MANAGER M/S.IFFCO -TOKIO GENERAL INSURANCE CO.LTD., BBSR VS LATIKA MALLICK	RIMJHIMBALA PATI VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0001242/2014
170	D-MACA/3330/2025 MACA/138/2025	JAYANTI MAJHI VS	BHAGIRATHI DASH VS	// III MACT,JAJPUR(Jajapur )

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171	D-MACA/54592/2024 MACA/139/2025	JAYANTI BEHERA SR.DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LIMITED, CUTTACK G.P.DUTTA VS MANISH KUMAR AGRAWALLA	VS	Mac/0000179/2014 // III M.A.C.T.,RAIRANGPUR(Mayurbhanj) Mac/0000001/2023
172	D-MACA/310/2025 MACA/140/2025	THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE COMPANY LTD,CUTTACK VS TILOTTAMA BEHERA	KANTOSH KUMAR MOHANTY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001299/2017
173	D-MACA/896/2025 MACA/141/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS SWADESH KUMAR SAHOO	ANUPAM DASH VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000343/2018
174	D-MATA/648/2025 MATA/47/2025	JAGDISH SAMAL VS ALIVA SAMAL	BYOMAKESH TRIPATHY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000135/2023
175	D-MATA/2841/2025 MATA/48/2025	NUPURA BHOI@ ARATI VS RANJAN KUMAR BHOI	SISIR KUMAR PUROHIT VS	// JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) Mat/0000037/2021
176	D-MATA/2957/2025 MATA/49/2025	MONALISA BHOLA VS SMRUTI SANTOSH PALAI	PRABIR KUMAR RAY VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000213/2022
177	D-MATA/52590/2024 MATA/50/2025	SANTOSH KUMAR PANDA VS GAYATRI SATAPATHY	PRASANNA KUMAR SWAIN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000352/2023
178	D-MATA/1987/2025 MATA/51/2025	LAXMIPRIYA DALEI@PARIDA VS DIBAKAR DALEI	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000009/2018
179	D-RPFAM/3602/2025 RPFAM/28/2025	BAPI SENAPATI VS SANGITA SENAPATI	BIBHU PRASAD MOHANTY VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000017/2024
180	D-RPFAM/312/2025 RPFAM/29/2025	AMAR NARAYAN PANIGRAHI VS SAGARIKA PATRA	SRINIBASH SATAPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000042/2022
181	D-RSA/3072/2025 RSA/57/2025	BRAJABASI SAHU VS NIRANJAN PANIGRAHI	ANKITA MUKHERJI VS	// 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) RFA/0000005/2024

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182	D-RSA/2658/2025 RSA/58/2025	PUSPALATA DAS @ MAHARANA VS MURALIDHAR BHOLA	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000147/2017
183	D-RSA/2832/2025 RSA/59/2025	BIJAYALAXMI DAS VS PUSPALATA DAS @ MAHARANA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000148/2017
184	D-RVWPET/3642/2025 RVWPET/31/2025	BANITA BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
185	D-WA/2941/2025 WA/283/2025	STATE OF ODISHA VS HEMANTA KUMAR NANDA	SASWAT DAS,A.G.A VS	// 0 //
186	D-WA/3686/2025 WA/284/2025	STATE OF ODISHA VS SUREKHA SAMAL	SARBESWAR BEHERA ,A.G.A VS	// 0 //
187	D-WA/53748/2024 WA/285/2025	GAJENDRA BEHERA VS C.E.O TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR	GOPAL PRASAD JENA VS	// 0 //
188	D-WA/54350/2024 WA/286/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
189	D-WA/2367/2025 WA/287/2025	ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR VS SUNDARI SEN	SADASIVA PATRA VS	// 0 //
190	D-WA/2080/2025 WA/288/2025	STATE OF ODISHA VS AJIT KUMAR BEHERA	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //
191	D-WP(C)/3440/2025 WP(C)/2969/2025	TUSARIKANTI SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
192	D-WP(C)/3439/2025 WP(C)/2970/2025	BALGOPAL PANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
193	D-WP(C)/3662/2025	NILAMANI DAS	SESHADEV DASH	//

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	WP(C)/2971/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/3437/2025 WP(C)/2972/2025	SASMITA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// 0 //
195	D-WP(C)/3583/2025 WP(C)/2973/2025	ALOK PANDA VS ADDL. COMNR., ADDL. REVISIONAL COURT- IV, ODISHA, BBSR	PRONOY MOHANTY VS	// 0 //
196	D-WP(C)/1606/2025 WP(C)/2974/2025	HOTEL GOLDEN STEEL, CUTTACK VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SOUMYAJYOTI BISWAL VS	// 0 //
197	D-WP(C)/3660/2025 WP(C)/2975/2025	DR.PRATIMA SARANGI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
198	D-WP(C)/3434/2025 WP(C)/2976/2025	NARAYAN MAJHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
199	D-WP(C)/3659/2025 WP(C)/2977/2025	SASANA PURI KRUSHNA BENI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
200	D-WP(C)/3614/2025 WP(C)/2978/2025	SATYANARAYAN DAS VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
201	D-WP(C)/1658/2025 WP(C)/2979/2025	AMBIKA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/3657/2025 WP(C)/2980/2025	SUSANTA MALLICK VS STTAE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
203	D-WP(C)/2240/2025 WP(C)/2981/2025	PANCHANAN SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
204	D-WP(C)/3616/2025 WP(C)/2982/2025	ANIL SAHU VS	ASISH KUMAR RAY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/2375/2025 WP(C)/2983/2025	STATE OF ODISHA RIVANSHI SINGH VS FINANCIAL BRANCH MANAGER, SBI BANK, KAMALA NAGAR BRANCH	JANAKI KANTA MAHAPATRA VS	// // 0 //
206	D-WP(C)/3444/2025 WP(C)/2984/2025	LOKESH PASARI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
207	D-WP(C)/3620/2025 WP(C)/2985/2025	PRAVAKARA MOHAPATRA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
208	D-WP(C)/2390/2025 WP(C)/2986/2025	GANESH RAM RAJPUT VS THE BRANCH MANAGER, SBI BANK, NAWAGARH BRANCH, CHHATISGARH	JANAKI KANTA MAHAPATRA VS	// 0 //
209	D-WP(C)/2746/2025 WP(C)/2987/2025	LINGARAJ NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
210	D-WP(C)/3470/2025 WP(C)/2988/2025	BHARAT BHUSHAN PANDA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
211	D-WP(C)/3622/2025 WP(C)/2989/2025	MANAGOBINDA JENA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
212	D-WP(C)/2915/2025 WP(C)/2990/2025	ROBIN CHANDRA SAHU VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
213	D-WP(C)/3008/2025 WP(C)/2991/2025	SURENDRA KUMAR RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
214	D-WP(C)/3635/2025 WP(C)/2992/2025	DAMODAR GURU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
215	D-WP(C)/3632/2025 WP(C)/2993/2025	M/S TATA STEEL LTD., MUMBAI VS THE UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //

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### CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/751/2025 WP(C)/2994/2025	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/3663/2025 WP(C)/2995/2025	RUNULATA BARIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
218	D-WP(C)/3692/2025 WP(C)/2996/2025	M/S BABA LINGARAJ ENTERPRISES PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
219	D-WP(C)/3514/2025 WP(C)/2997/2025	DEEPAK KUMAR GANTAYAT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
220	D-WP(C)/3693/2025 WP(C)/2998/2025	TOPHAN PRADHAN VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
221	D-WP(C)/3695/2025 WP(C)/2999/2025	MUKTAR ALLI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	D-WP(C)/3535/2025 WP(C)/3000/2025	SUKANTA KUMAR SAHU VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
223	D-WP(C)/3477/2025 WP(C)/3001/2025	BUDHESWAR GOUDA VS UNION OF INDIA	KARUNAKAR JENA VS	// 0 //
224	D-WP(C)/3544/2025 WP(C)/3002/2025	M/S.PANIGRAHI RESTAURANT, BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
225	D-WP(C)/1652/2025 WP(C)/3003/2025	NANDA KISHORE SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/3554/2025 WP(C)/3004/2025	HARIHAR DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
227	D-WP(C)/2501/2025	SUSANTA NAYAK	BINAYAK MOHAPATRA	//

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### CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3005/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2833/2025 WP(C)/3006/2025	M/S. POWERMAX ENTERPRISES, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX, BBSR I CIRCLE	PRAKASH KUMAR JENA VS	// 0 //
229	D-WP(C)/3571/2025 WP(C)/3007/2025	BANAJYOSTNA PATTANAIK VS ADDL. COMNR, ADDL. REVISIONAL COURT - IV, ODISHA, BBSR	PRONOY MOHANTY VS	// 0 //
230	D-WP(C)/3559/2025 WP(C)/3008/2025	PRAVAS BEHERA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
231	D-WP(C)/3117/2025 WP(C)/3009/2025	AMIYA KUMAR JENA VS STATE OF ODISHA	PRAHALLAD KUMAR SINHA VS	// 0 //
232	D-WP(C)/3574/2025 WP(C)/3010/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
233	D-WP(C)/3579/2025 WP(C)/3011/2025	SANDHYA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
234	D-WP(C)/3668/2025 WP(C)/3012/2025	MOHAN BEHERA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
235	D-WP(C)/3720/2025 WP(C)/3013/2025	MURALIDHAR ROUT VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
236	D-WP(C)/3171/2025 WP(C)/3014/2025	BISWAJIT BAROI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
237	D-WP(C)/3252/2025 WP(C)/3015/2025	AMIT KUMAR BISWAL VS STATE OF ODISHA	PAMI RATH VS	// 0 //
238	D-WP(C)/55165/2024 WP(C)/3016/2025	SARAT CHANDRA SETHY VS	KUNAL KUMAR SWAIN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/3378/2025 WP(C)/3017/2025	STATE OF ODISHA M/S. MIDEAST INTEGRATED STEELS LTD., JAIPUR VS UNION OF INDIA	ASIT KUMAR DASH VS	// // 0 //
240	D-WP(C)/3730/2025 WP(C)/3018/2025	KANCHAN GOUDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
241	D-WP(C)/3650/2025 WP(C)/3019/2025	DR.USHA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
242	D-WP(C)/3478/2025 WP(C)/3020/2025	NILAKANTHA MAHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
243	D-WP(C)/2202/2025 WP(C)/3021/2025	RATAN CHAND SENAPATI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
244	D-WP(C)/3647/2025 WP(C)/3022/2025	DR.AKSHAYA KUMAR KAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
245	D-WP(C)/3745/2025 WP(C)/3023/2025	NARENDRA BIDIKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
246	D-WP(C)/2222/2025 WP(C)/3024/2025	BASANTI PRUSTI VS UNION OF INDIA	GOKHA BEHERA VS	// 0 //
247	D-WP(C)/3748/2025 WP(C)/3025/2025	DAYANIDHI BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
248	D-WP(C)/1320/2025 WP(C)/3026/2025	RAJESH KUMAR ODANDARA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
249	D-WP(C)/53386/2024 WP(C)/3027/2025	SANU @ GOBINDA NAYAK VS TAPAN KUMAR RAYPRITAM	PRADEEP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/3750/2025 WP(C)/3028/2025	PREM CHANDRA KANDHAPAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
251	D-WP(C)/1326/2025 WP(C)/3029/2025	SANJAY KESHARI RAY VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
252	D-WP(C)/55158/2024 WP(C)/3030/2025	BIKASH KUMAR JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
253	D-WP(C)/3630/2025 WP(C)/3031/2025	SUMANTH KUMAR PARIDA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
254	D-WP(C)/3627/2025 WP(C)/3032/2025	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
255	D-WP(C)/53763/2024 WP(C)/3033/2025	SUNDAR SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
256	D-WP(C)/2660/2025 WP(C)/3034/2025	LAXMIDHAR GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
257	D-WP(C)/3577/2025 WP(C)/3035/2025	RAJASHREE MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/3626/2025 WP(C)/3036/2025	ARUN KUMAR MOHANTY VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
259	D-WP(C)/2848/2025 WP(C)/3037/2025	DHANPATI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
260	D-WP(C)/3154/2025 WP(C)/3038/2025	CHANDRA SEKHAR PANIGRAHI VS REGIONAL CHIEF CONSERVATOR OF FOREST,BERHAMPUR	GOVIND CHANDRA MISRA VS	// 0 //
261	D-WP(C)/3592/2025	RUPAK PANDA	PRONOY MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3039/2025	VS ADDL. COMNR, ADDL. REVISIONAL COURT-IV, ODISHA, BBSR	VS	0 //
262	D-WP(C)/2854/2025 WP(C)/3040/2025	BIJAY KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
263	D-WP(C)/3124/2025 WP(C)/3041/2025	PRADEEP KUMAR DAS VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
264	D-WP(C)/2857/2025 WP(C)/3042/2025	BINOD KUMAR SARANGI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
265	D-WP(C)/3600/2025 WP(C)/3043/2025	SASHIKANTA SAHOO VS ICICI BANK, BHADRAK	SOMANATH NANDA VS	// 0 //
266	D-WP(C)/3762/2025 WP(C)/3044/2025	BISWAPRATAP SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
267	D-WP(C)/2945/2025 WP(C)/3045/2025	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
268	D-WP(C)/3764/2025 WP(C)/3046/2025	HIMANSU SEKHAR DHARUA VS STATE OF ODISHA	PRASANNA KUMAR NAYAK VS	// 0 //
269	D-WP(C)/55167/2024 WP(C)/3047/2025	NILIMA ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
270	D-WP(C)/3770/2025 WP(C)/3048/2025	RAMESH CHANDRA NANDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
271	D-WP(C)/3433/2025 WP(C)/3049/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	 VS	// 0 //
272	D-WP(C)/1999/2025 WP(C)/3050/2025	YUDHISTHIRA MANGARAJ VS	HRUDANANDA MOHAPATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/3100/2025 WP(C)/3051/2025	M/S JAGDISHA PRASAD AGARWALLA AND CO., LAXMI BAZAR, DHENKANAL VS	BHABANI PRASAD MOHANTY VS	// ()
		THE COMNR OF CT AND GST, ODISHA, CUTTACK		//
274	D-WP(C)/3290/2025 WP(C)/3052/2025	SRINIBASA SAHOO VS	SWADHIN KESARI SINGH VS	// ()
		STATE OF ODISHA		//
275	D-WP(C)/3233/2025 WP(C)/3053/2025	RAJESH PRASAD SHAH VS	PRASANTA KUMAR SATAPATHY VS	// ()
		STATE OF ODISHA		//
276	D-WP(C)/3787/2025 WP(C)/3054/2025	SUBASH ROUT VS	RASHMI KANTA ACHARYA VS	// ()
		STATE OF ODISHA		//
277	D-WP(C)/3246/2025 WP(C)/3055/2025	M/S. KHANNA ENGINEERING, ROURKELA VS	CHITTA RANAJAN DAS VS	// ()
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
278	D-WP(C)/3271/2025 WP(C)/3056/2025	SCHOOL MANAGING COMMITTEE OF BANAKANTHI U.P. (M.E.) SCHOOL, BALASOR VS	KUNAL KUMAR SWAIN VS	// ()
		STATE OF ODISHA		//
279	D-WP(C)/3638/2025 WP(C)/3057/2025	RAJKUMAR CHALAN VS	BIJAY KUMAR BEHERA VS	// ()
		STATE OF ORISSA		//
280	D-WP(C)/1550/2025 WP(C)/3058/2025	SARAT KUMAR SARANGI VS	MAHESWAR MOHANTY VS	// ()
		ADDL. COMNR, LAND RECORDS AND SETTLEMENT, HEADQUARTERS AT COLLECTORATE, JAJPUR		//
281	D-WP(C)/3582/2025 WP(C)/3059/2025	DUARI PATRA VS	BIBHUTI BHUSAN PANDA VS	// ()
		STATE OF ODISHA		//
282	D-WP(C)/3046/2025 WP(C)/3060/2025	SURENDRA SAHOO VS	RABI NARAYAN PANDA VS	// ()
		STATE OF ODISHA		//
283	D-WP(C)/3810/2025 WP(C)/3061/2025	KARUNAKAR BEHERA VS	CHANDAN MISHRA VS	// ()
		R.T.O CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/3323/2025 WP(C)/3062/2025	DR.NIHAR RANJAN MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
285	D-WP(C)/2964/2025 WP(C)/3063/2025	SUDARSHAN BARIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
286	D-WP(C)/3825/2025 WP(C)/3064/2025	MANGULI CHARAN ROUT VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
287	D-WP(C)/3960/2025 WP(C)/3065/2025	BASUDEB BARAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
288	D-WP(C)/3223/2025 WP(C)/3066/2025	BIRAJA SHANKAR MISHRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
289	D-WP(C)/2486/2025 WP(C)/3067/2025	GADADHARA RATH VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //
290	D-WP(C)/3975/2025 WP(C)/3068/2025	ARUNA KUMAR SAMANTRAY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
291	D-WP(C)/52562/2024 WP(C)/3069/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
292	D-WP(C)/3771/2025 WP(C)/3070/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
293	D-WP(C)/3756/2025 WP(C)/3071/2025	BRUSAKETU SARAP VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
294	D-WP(C)/3978/2025 WP(C)/3072/2025	PRAKASH KUMAR PANDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
295	D-WP(C)/3205/2025	KALPANA BHOI	BIBHUTI BHUSAN MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3073/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/3708/2025 WP(C)/3074/2025	KUNJABANA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
297	D-WP(C)/3979/2025 WP(C)/3075/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
298	D-WP(C)/3628/2025 WP(C)/3076/2025	M/S TATA STEEL LTD., MUMBAI VS THE UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
299	D-WP(C)/3706/2025 WP(C)/3077/2025	DR.HARAPRASAD SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
300	D-WP(C)/3981/2025 WP(C)/3078/2025	PRABHU RANJAN DAS VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
301	D-WP(C)/3240/2025 WP(C)/3079/2025	RAMAKANTA PANDA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
302	D-WP(C)/3698/2025 WP(C)/3080/2025	CHIEF DISTRICT MEDICAL OFFICER, BOLANGIR VS RATNA GHIVELA	AUROVINDA MOHANTY, A.S.C VS	// 0 //
303	D-WP(C)/3780/2025 WP(C)/3081/2025	JAMMANA DHANALAXMI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
304	D-WP(C)/3276/2025 WP(C)/3082/2025	AWADH KISHORE VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //
305	D-WP(C)/3266/2025 WP(C)/3083/2025	BIJAYA CHANDRA SAHOO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
306	D-WP(C)/3364/2025 WP(C)/3084/2025	ATMAN SANIFITTINGS PVT LTD., CUTTACK VS	SHARMISTHA PRIYADARSHINI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/3238/2025 WP(C)/3085/2025	RESERVE BANK OF INDIA,BBSR ASHOK KUMAR NAYAK VS REGISTRAR OF COOPERATIVE SOCIETIES	SHAKTI DATTA TRIPATHY VS	// // ()
308	D-WP(C)/3838/2025 WP(C)/3086/2025	DUSHASAN MUDULI VS STATE OF ODISHA	SANGRAM JENA VS	// // ()
309	D-WP(C)/3949/2025 WP(C)/3087/2025	PREMLATA KAWTIA VS CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF BARODA, MAHATAB BRANCH, KHEORAPATI, CUTTACK	PRANAB KUMAR GHOSE VS	// // ()
310	D-WP(C)/3678/2025 WP(C)/3088/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // ()
311	D-WP(C)/3584/2025 WP(C)/3089/2025	AMRITA BUILDERS AND DEVELOPERS PVT.LTD, VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// // ()
312	D-WP(C)/3901/2025 WP(C)/3090/2025	KEDAR MALLICK VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// // ()
313	D-WP(C)/3929/2025 WP(C)/3091/2025	NARMADA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// // ()
314	D-WP(C)/3316/2025 WP(C)/3092/2025	M/S.DIBYANEE AGENCY., KEONJHAR. VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ASHISH KUMAR SAMAL VS	// // ()
315	D-WP(C)/3791/2025 WP(C)/3093/2025	BHAGMAT MARNDI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // ()
316	D-WP(C)/3679/2025 WP(C)/3094/2025	SANJIB NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // ()
317	D-WP(C)/3524/2025 WP(C)/3095/2025	LALA CHANDRAKANTA CHAND VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/3322/2025 WP(C)/3096/2025	KSHITISH KUMAR CHOUDHURY VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BALESWAR	PRATIK DASH VS	// 0 //
319	D-WP(C)/3654/2025 WP(C)/3097/2025	RAJENDRA PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
320	D-WP(C)/3703/2025 WP(C)/3098/2025	KAUSTABH WADEKAR VS THE CHAIRMAN, CHENNAI PETROLEUM CORPORATION LIMITED, TAMIL NADU	BINI MISHRA VS	// 0 //
321	D-WP(C)/3773/2025 WP(C)/3099/2025	SUMANT KUMAR NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
322	D-WP(C)/3694/2025 WP(C)/3100/2025	GOURI SHANKAR SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
323	D-WP(C)/3667/2025 WP(C)/3101/2025	DR.BHAGIRATHI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
324	D-WP(C)/3797/2025 WP(C)/3102/2025	ANIL KUMAR MINZ VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
325	D-WP(C)/3718/2025 WP(C)/3103/2025	MANOJ KUMAR BARIK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
326	D-WP(C)/3955/2025 WP(C)/3104/2025	M/S. CHINMAY KHUNTIA, JAGATSINGHPUR VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
327	D-WP(C)/3337/2025 WP(C)/3105/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	TAPESH ROY VS	// 0 //
328	D-WP(C)/3729/2025 WP(C)/3106/2025	SURENDRA SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
329	D-WP(C)/3779/2025	APARTI NAIK	BIJAYA KUMAR PARIDA 2	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3107/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/3802/2025 WP(C)/3108/2025	SULATA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
331	D-WP(C)/3670/2025 WP(C)/3109/2025	DR.PRAMODINI HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
332	D-WP(C)/3733/2025 WP(C)/3110/2025	SUKURA SING VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
333	D-WP(C)/2289/2025 WP(C)/3111/2025	PUSPITA MISHRA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION,ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
334	D-WP(C)/3702/2025 WP(C)/3112/2025	KHIROD CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
335	D-WP(C)/3765/2025 WP(C)/3113/2025	UPENDRA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
336	D-WP(C)/3768/2025 WP(C)/3114/2025	THE EXECUTIVE ENGINEER ELECTRICAL, TPWODL, BHUTAPADA, SAMBALPUR VS PANKAJINI SARANGI	PRASANTA KUMAR TRIPATHY VS	// 0 //
337	D-WP(C)/3410/2025 WP(C)/3115/2025	NIRANJAN BEHERA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
338	D-WP(C)/3783/2025 WP(C)/3116/2025	BIDYUT KUMAR RATH VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// 0 //
339	D-WP(C)/4061/2025 WP(C)/3117/2025	ARUN KUMAR SINGH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
340	D-WP(C)/3421/2025 WP(C)/3118/2025	SANKARSAN DAS VS	ARIJEET MISHRA VS	// 0

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### CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/3543/2025 WP(C)/3119/2025	THE COLLECTOR, BHADRAK. MIRA RANI MAJUMDAR VS THE SUB COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// // 0 //
342	D-WP(C)/3954/2025 WP(C)/3120/2025	LAXMIKANTA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
343	D-WP(C)/1843/2025 WP(C)/3121/2025	M/S. SUMINTER INDIA ORGANIC PRIVATE LTD., MUMBAI, MAHARASHTRA VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //
344	D-WP(C)/3219/2025 WP(C)/3122/2025	PASUPULATI MOHAN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
345	D-WP(C)/3432/2025 WP(C)/3123/2025	SADASIBA GAUDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
346	D-WP(C)/3813/2025 WP(C)/3124/2025	M/S. TATA STEEL LIMITED., MUMBAI VS THE UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
347	D-WP(C)/3984/2025 WP(C)/3125/2025	SANJEEB KUMAR MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
348	D-WP(C)/4027/2025 WP(C)/3126/2025	BALARAM PARIDA VS COMMISSIONER CUM SECY, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	KABI RANJAN MOHANTY VS	// 0 //
349	D-WP(C)/3804/2025 WP(C)/3127/2025	M/S TATA STEEL LIMITED, MUMBAI VS THE UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
350	D-WP(C)/3709/2025 WP(C)/3128/2025	DR.SARAT KUMAR KANTHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
351	D-WP(C)/2354/2025 WP(C)/3129/2025	PUSPITA MISHRA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA	SUSANTA KUMAR BARAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/3710/2025 WP(C)/3130/2025	DR.PRABIN KUMAR TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
353	D-WP(C)/3560/2025 WP(C)/3131/2025	JISHU KRUSHNA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
354	D-WP(C)/3644/2025 WP(C)/3132/2025	SANURAM BANCHHOR VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
355	D-WP(C)/3711/2025 WP(C)/3133/2025	DR.PRATIVA HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
356	D-WP(C)/4130/2025 WP(C)/3134/2025	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	TUSAR KUMAR MISHRA VS	// 0 //
357	D-WP(C)/4110/2025 WP(C)/3135/2025	DR. SOUBHAGYA KUMAR DAS VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
358	D-WP(C)/3665/2025 WP(C)/3136/2025	BALARAM TANDI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
359	D-WP(C)/3837/2025 WP(C)/3137/2025	SANATAN BISOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	D-WP(C)/3740/2025 WP(C)/3138/2025	JOGENDRA NAIK VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
361	D-WP(C)/3563/2025 WP(C)/3139/2025	BISHNU PRIYA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
362	D-WP(C)/3701/2025 WP(C)/3140/2025	DR. PRATIVA KHANDAI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
363	D-WP(C)/4014/2025	DILLIP KUMAR PANDA	BIGYAN KUMAR SHARMA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3141/2025	VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	VS	() //
364	D-WP(C)/2264/2025	SRICHARAN BISWAL	SRIKANTA MAHUNTA	//
	WP(C)/3142/2025	VS STATE OF ODISHA	VS	() //
365	D-WP(C)/3569/2025	NARENDRA MAJHI	HAREKRUSHNA MAHARANA	//
	WP(C)/3143/2025	VS STATE OF ODISHA	VS	() //
366	D-WP(C)/2584/2025	SUDHANSU DAS @ SUDHANSU DAS	SUNIL KUMAR PANDA	//
	WP(C)/3144/2025	VS STATE OF ODISHA	VS	() //
367	D-WP(C)/2656/2025	SARALA MAJHI	SUSANTA KUMAR MISHRA	//
	WP(C)/3145/2025	VS STATE OF ODISHA REPRESENTED THROUGH ITS CHIEF SECRETARY.	VS	() //
368	D-ABLAPL/2541/2025	SRIKUMAR NAYAK	SHASHI BHUSAN JENA	RAYAGADA TOWN /16 /2025
	ABLAPL/1139/2025	VS STATE OF ODISHA	VS	() //
369	D-ABLAPL/2715/2025	BARUNA BEHERA	SANTOSH KUMAR DWIVEDY	LAXMISAGAR P.S. /461 /2024
	ABLAPL/1140/2025	VS STATE OF ODISHA	VS	() //
370	D-ABLAPL/2717/2025	APALI BHUTIA	SALAUDDIN KHAN	PARJANG /518 /2024
	ABLAPL/1141/2025	VS STATE OF ODISHA	VS	() //
371	D-ABLAPL/2881/2025	JAYANTA DAS	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /408 /2024
	ABLAPL/1142/2025	VS STATE OF ODISHA	VS	() //
372	D-ABLAPL/2884/2025	KSHYAMASAGAR SINGH	AMIT KUMAR NATH	CHHENDIPADA /41 /2025
	ABLAPL/1143/2025	VS STATE OF ODISHA	VS	() //
373	D-ABLAPL/1825/2025	DILLIP KUMAR MALLICK@DILLIP MALLICK	SURESH KUMAR PANDA	BALIPATNA /488 /2024
	ABLAPL/1144/2025	VS STATE OF ODISHA	VS	() //
374	D-ABLAPL/2631/2025	RAMA KABASI	RAJESH RANJAN SAHOO	KALIMELA /208 /2024
	ABLAPL/1145/2025	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/2659/2025 ABLAPL/1146/2025	STATE OF ODISHA DIBYA SHANKAR DEO VS STATE OF ODISHA(VIG.)	BISWAJIT NAYAK VS	// ROURKELA VIGILANCE /1 /2021 ()
376	D-ABLAPL/2503/2025 ABLAPL/1147/2025	BLAYA @ BALMIKI @ KARTIKESWAR @ KARTIK BEHERA VS STATE OF ODISHA	RUDRA RANJAN BARIK VS	// BHANJANAGAR /312 /2012 ()
377	D-ABLAPL/2878/2025 ABLAPL/1148/2025	TIRTHA KISHAN VS STATE OF ODISHA	NARESH KUMAR NAIK VS	// / /0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
378	D-ABLAPL/1830/2025 ABLAPL/1149/2025	DIBAKAR NAIK VS STATE OF ODISHA	PRAHALLAD SAHU VS	2(A)CC/0000629/2024 BOUDH /80 /2019 ()
379	D-ABLAPL/2961/2025 ABLAPL/1150/2025	DURYODHAN PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// JARADA /16 /2025 ()
380	D-ABLAPL/2962/2025 ABLAPL/1151/2025	PRATIMA BISWAL @ SAHOO VS STATE OF ODISHA	MOHENDRA DALAI VS	// LALBAG /22 /2025 ()
381	D-ABLAPL/1920/2025 ABLAPL/1152/2025	PRITAM MAHAPATRA VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	// BALASORE TOWN /5 /2022 ()
382	D-ABLAPL/2950/2025 ABLAPL/1153/2025	KALIA @ JOGESH KUMAR SAMAL VS STATE OF ODISHA	ADITI HOTA VS	// BANTALA /39 /2012 ()
383	D-ABLAPL/2708/2025 ABLAPL/1154/2025	RANJIT BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// KHAPRAKHOL /147 /2024 ()
384	D-ABLAPL/2900/2025 ABLAPL/1155/2025	MALAY RANJAN SWAIN @ MALAY KUMAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// RAJNAGAR /16 /2025 ()
385	D-ABLAPL/2598/2025 ABLAPL/1156/2025	REKHA @ SAROJINI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KHUNTUNI /17 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/2870/2025 ABLAPL/1157/2025	PHILIMANA RAITA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BERHAMPUR SADAR /576 /2023 () //
387	D-ABLAPL/2579/2025 ABLAPL/1158/2025	SK ALATAF @ PAPU VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	CHANDABALI /144 /2016 () //
388	D-ABLAPL/2872/2025 ABLAPL/1159/2025	DEEPAK KUMAR NAIK @ DIPUNA NAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /171 /2024 () //
389	D-ABLAPL/2748/2025 ABLAPL/1160/2025	KARTIK BHOI @ KARTIKA BHOI @ KARTIKA SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAINTALA /12 /2025 () //
390	D-ABLAPL/2980/2025 ABLAPL/1161/2025	RANJIT JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /5 /2025 () //
391	D-ABLAPL/2768/2025 ABLAPL/1162/2025	SANMALI GHADEI @ ANTARYAMI GHADEI VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /154 /2024 () //
392	D-ABLAPL/2986/2025 ABLAPL/1163/2025	DINA @ DINABANDHU DAS VS STATE OF ODISHA	RAJALAXMI BISWAL VS	RENGALI DAM SITE /6 /2025 () //
393	D-ABLAPL/2932/2025 ABLAPL/1164/2025	BICHITRANANDA SWAIN@MANTU VS STATE OF ODISHA	KASHINATH PATTNAIK VS	TANGI /14 /2025 () //
394	D-ABLAPL/2994/2025 ABLAPL/1165/2025	RITESH KUMAR @ RITESH YADAV VS STATE OF ODISHA	PRADIP MOHANTY VS	HEMGIR /34 /2025 () //
395	D-ABLAPL/2456/2025 ABLAPL/1166/2025	MANOJ DEHURY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /240 /2024 () //
396	D-ABLAPL/2873/2025 ABLAPL/1167/2025	JYOTSNALATA BHAINSA @ JYOTSNA LATA BHAISA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BARGAON /271 /2024 () //
397	D-ABLAPL/2897/2025	RANJITA MAHARATHY @ MAHARATHI	ALOK KUMAR PANDA	CHOUDWAR /621 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1168/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/3007/2025 ABLAPL/1169/2025	LAXMI PRIYA BHOI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /90 /2024 () //
399	D-ABLAPL/2936/2025 ABLAPL/1170/2025	PRASANTA TARAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NACHUNI /11 /2025 () //
400	D-ABLAPL/2908/2025 ABLAPL/1171/2025	DURGASI MOHAN @ D. MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /16 /2025 () //
401	D-ABLAPL/2720/2025 ABLAPL/1172/2025	JAGANATHA PRADHAN VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	JAGATPUR /8 /2025 () //
402	D-ABLAPL/2913/2025 ABLAPL/1173/2025	CHANDRAMANI BHANJA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /245 /2024 () //
403	D-ABLAPL/3009/2025 ABLAPL/1174/2025	PADMAN BHUE @ BHOE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BINIKA /259 /2023 () //
404	D-ABLAPL/2886/2025 ABLAPL/1175/2025	USHARANI SAHU @ SAHOO VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /205 /2024 () //
405	D-ABLAPL/3084/2025 ABLAPL/1176/2025	DEBADUTTA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	K.SINGHPUR /7 /2025 () //
406	D-ABLAPL/3017/2025 ABLAPL/1177/2025	SURAJ PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /721 /2024 () //
407	D-ABLAPL/2891/2025 ABLAPL/1178/2025	KHETRA BARIHA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	/ /0 NYAYADHIKARI,GRAM NYAYALAYA, 2(B)CC/000002/2024
408	D-ABLAPL/2944/2025 ABLAPL/1179/2025	NAJRUL KHAN VS	SATYABRATA SENAPATI VS	KHAIRA /25 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/2775/2025 ABLAPL/1180/2025	STATE OF ODISHA RABI @ RABINDRA ROHIDAS VS STATE OF ODISHA	SRINIBAS SAHOO VS	// BADMAL /283 /2024 ()
410	D-ABLAPL/2920/2025 ABLAPL/1181/2025	GANGADHAR BEHURA@BEURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /15 /2025 ()
411	D-ABLAPL/812/2025 ABLAPL/1182/2025	SIBA SETHI @ SIBA PRASAD SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BHANJANAGAR /135 /2018 ()
412	D-ABLAPL/3013/2025 ABLAPL/1183/2025	DEEPAK KUMAR BEHERA @ SILU SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /18 /2025 ()
413	D-ABLAPL/2937/2025 ABLAPL/1184/2025	JALENDRA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// BALASORE TOWN /257 /2024 ()
414	D-ABLAPL/2939/2025 ABLAPL/1185/2025	BIBEKANANDA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BALASORE SADAR /517 /2024 ()
415	D-ABLAPL/3031/2025 ABLAPL/1186/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// BANKI /29 /2025 ()
416	D-ABLAPL/2940/2025 ABLAPL/1187/2025	SUSHANT @ SUSHANTA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BOLAGARH P.S. /101 /2024 ()
417	D-ABLAPL/3028/2025 ABLAPL/1188/2025	NIBEDITA DUTTA @ RAKSHIT VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// JHARSUGUDA /715 /2024 ()
418	D-ABLAPL/3042/2025 ABLAPL/1189/2025	HIPPY PATRA@SUKANTA CHHOTTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// TANGI (KHURDA) /7 /2019 ()
419	D-ABLAPL/2839/2025 ABLAPL/1190/2025	MANOJ SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	// BUGUDA /109 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/3043/2025 ABLAPL/1191/2025	SATYARANJAN SETHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /258 /2024 () //
421	D-ABLAPL/2955/2025 ABLAPL/1192/2025	SURESH ROUT VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /14 /2025 () //
422	D-ABLAPL/3051/2025 ABLAPL/1193/2025	GITA MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /75 /2025 () //
423	D-ABLAPL/2829/2025 ABLAPL/1194/2025	SEK RAHAMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /14 /2025 () //
424	D-ABLAPL/2965/2025 ABLAPL/1195/2025	HRUSHIKESH SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAIGHAR /167 /2021 () //
425	D-ABLAPL/1425/2025 ABLAPL/1196/2025	TUNA MALLICK @ RAMACHANDRA MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /5 /2025 () //
426	D-ABLAPL/2597/2025 ABLAPL/1197/2025	KALU CHARAN MALLICK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BALIAPANDA /2 /2025 () //
427	D-ABLAPL/3030/2025 ABLAPL/1198/2025	SAMEER @ SAMIR KUMAR PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	KEONJHAR TOWN /369 /2024 () //
428	D-ABLAPL/3044/2025 ABLAPL/1199/2025	MANA @ MANOJ BEHERA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	PURI TOWN /39 /2025 () //
429	D-ABLAPL/3048/2025 ABLAPL/1200/2025	BISWAMBAR BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack)
430	D-ABLAPL/2805/2025 ABLAPL/1201/2025	SARBESWAR BHOL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	2(A)CC/0000118/2024 SATYABADI /219 /2017 () //
431	D-ABLAPL/2630/2025	SUSANTA PATRA @ BANKE	AKSHAYA KUMAR SAHOO	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1202/2025	VS STATE OF ODISHA	VS	J.M.F.C., BARKOTE(Debagarh ) 2(B)CC/0000001/2025
432	D-ABLAPL/2946/2025 ABLAPL/1203/2025	ASHIS BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /41 /2025 ( ) //
433	D-ABLAPL/2783/2025 ABLAPL/1204/2025	LAXMAN SAHOO VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GOBINDAPUR /16 /2025 ( ) //
434	D-ABLAPL/3125/2025 ABLAPL/1205/2025	ADAPPA SRINIVAS VS STATE OF ODISHA	DEBASIS JENA VS	BARGARH /29 /2025 ( ) //
435	D-ABLAPL/2778/2025 ABLAPL/1206/2025	SURESH BAGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /423 /2024 ( ) //
436	D-ABLAPL/2867/2025 ABLAPL/1207/2025	TAJMUL @ TAZMUL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /43 /2025 ( ) //
437	D-ABLAPL/1670/2025 ABLAPL/1208/2025	NARESH NAIK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KUNDHEIGOLA /200 /2024 ( ) //
438	D-ABLAPL/2672/2025 ABLAPL/1209/2025	BIJAYA NARAYAN JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /217 ( ) //
439	D-ABLAPL/3055/2025 ABLAPL/1210/2025	PK SAHU @ PAPUN SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI (SAMBALPUR) /260 /2024 ( ) //
440	D-ABLAPL/2794/2025 ABLAPL/1211/2025	NIRMAL NAIK VS STATE OF ODISHA	KHIROD CHANDRA NAYAK VS	MOTANGA /393 /2024 ( ) //
441	D-ABLAPL/2838/2025 ABLAPL/1212/2025	TASLIM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /16 /2025 ( ) //
442	D-ABLAPL/2694/2025 ABLAPL/1213/2025	RUDRA PRASAD PANDA VS	MANORANJAN KHATUA VS	DASARATHPUR /162 /2024 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/2949/2025 ABLAPL/1214/2025	STATE OF ODISHA SHASHIKANTA @ MUNA PRADHAN VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// PIRAHAT P.S /1 /2025 ()
444	D-ABLAPL/3060/2025 ABLAPL/1215/2025	STATE OF ODISHA JAGABANDHU SAMANTARAY VS STATE OF ODISHA	SUDDHARTH SAMAL VS	// CHANDANPUR /7 /2025 ()